

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:976
ANSWERED ON:24.02.2003
ENCROACHMENT NEAR MONUMENTS
BHASKAR RAO PATIL;SHYAMA SINGH

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Union Government have decided to stop funds to those States which failed to remove encroachments from monuments and places of tourist interest;
- (b) if so, whether the Union Government have directed the State Governments to submit implementation reports of removing such encroachments; (
- (c) if so, the details thereof; and
- (d) by when all such encroachments are likely to be removed?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) to (c) During the State Tourism Ministers Conference held on 5.9.2002 the State Governments were requested to ensure that encroachments should not come up in the vicinity of heritage sites as it creates adverse image in the mind of visitors. In the New Tourism Policy, thrust has been given to the civilisational issues as well as issues pertaining to civic and good governance. In major tourism projects the State Governments are being requested for relocation of the encroachments.

(d) Removal of encroachments from centrally protected monuments is a continuous process therefore no specific time frame can be indicated.